

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 5**

**CP (IB) No. 269/Chd/Hry/2023  
Under Section 94, IBC 2016**

**In the matter of:-**

Nita Jha

...Petitioner

Vs.

Deutsche Bank AG

...Respondent

**Present:** Mr. G.S Sarin, PCS for applicant.

The present petition has been filed by personal guarantor under Section 94 of the Code. The learned PCS is directed to place on record the agreement of personal guarantor with a short note about the maintainability of the present application. The same be done within two weeks. He is also directed to file fresh affidavit under Section 94 Sub-Section 4 and 5 and the same be done within two weeks. Matter be listed on 07.12.2023 for consideration.

Sd/-  
**(Umesh Kumar Shukla)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

November 07, 2023  
TNV